

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 220**  
**76/241-242/ND/2019**

**IN THE MATTER OF:**  
**Anjali Bhardwaj & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. Magpic Greenbuild Pvt. Ltd. & Ors.**

...

**Respondent**

**Under Section: 241-242**

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sumit Kaushik

**For the Respondent** : Adv. B. R. Sharma, Adv. Prateek Gautam

**ORDER**

Due to paucity of time, the matter is re-notified to 16.05.2023.



**COURT OFFICER**